

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 06/Chd/Pb/2017  
with  
CA No. 80/2017 and 81/2017  
and  
CAVEAT NO. 01/2017**

Kotak Mahindra Bank Ltd.

...Petitioner

Versus.

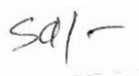
M/s Oswal Spinning & Weaving Mills Ltd. & Ors.


...Respondents

Present: Ms. Divya Sharma, Advocate for Mr. Manish Jain Advocate  
for petitioner.  
Mr. Vaibhav Sahni, Advocate for respondents.

Learned counsel for the petitioner submits that reply to both the  
C.As. No. 80/2017 and 81/2017 shall be filed in the Registry during the course  
of the day. Copies, however, have been supplied to the counsel opposite. Let  
the needful be done during the course of the day.

List the matter for arguments on 29.08.2017.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
August 14, 2017  
saini